As of now, coal linkages to the following capacities have been granted under various Para of the policy:

- A(i): Clearance has been given for signing of FSA for 10 power plants with a total capacity of 6,550 MW.
- B(i): 20 Thermal Power Plants (TPPs) have been granted linkage for a total capacity of 23,360 MW.
- B(ii): First round of linkage auction under B(ii) of SHAKTI policy was conducted in September, 2017, whereby 27.18 Million Tonne (MT) of annual coal linkage was booked by ten successful bidders for about 9,045 MW capacity. Second round of B (ii) auction has been concluded by CIL on 24.05.2019. During this second round quantity of 2.97 MT of annual linkage has been booked by eight bidders for about 874.9 MW capacity.
- B(iv): Coal linkage granted from CIL for the States of Gujarat, Uttar Pradesh and Madhya Pradesh for a capacity of 4000 MW, 1600 MW and 2640 MW respectively.
- B(v): Coal linkage granted from CIL for a capacity of 2500 MW.

Exploration of coal

2248. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of COAL be pleased to state:

- (a) whether Geological Survey of India (GSI), Central Mine Planning and Design Institute (CMPDI) and Mineral Exploration Corporation Limited (MECL) has undertaken any coal exploration activities during the last five years;
 - (b) if so, the details thereof, State-wise;
- (c) whether Government has decided to reduce production of coal in view of the adverse impact it makes on the ecology and climate; and
 - (d) if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) and (b) Information is being collected.

(c) and (d) Coal mines are operated after obtaining Environment Clearance based on Environment Impact Assessment (EIA) and mitigation measures as contained in the Environment Management Plan (EMP) following the EIA. These are vetted by experts, and coal mines are operated as per the conditions/restrictions laid down in the Environment Clearance. For energy security of the country, enhancing coal production is envisaged.

[9 December, 2019]

Indian soldiers martyred on Indo-Pak border

2249. DR. SANTANU SEN: Will the Minister of DEFENCE be pleased to state:

- (a) the details of Indian soldiers martyred on the Indo-Pak border in frequent terrorist attacks in the last three years;
 - (b) the action taken by Government in this regard; and
 - (c) time by which the terrorists would be flushed out?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) The details of Indian Army soldiers martyred on the India Pakistan border (LOC) due to terrorist attacks during the last three years are as under:

Year	Fatal casualties suffered by Army personnel due to terrorist attacks (tactical actions)
2016	06
2017	13
2018	12

(b) and (c) All the forward posts are adequately strengthened to withstand terrorist attacks. Continuous improvements, including the usage of modern technology, in the defences are made to make them more robust and resilient. The Army also carries out indepth analysis of the terrorist incidents and security breaches that are identified with various incidents.

Preparedness for handling tourists on Siachen Glacier

2250. DR. SASMIT PATRA: Will the Minister of DEFENCE be pleased to state:

(a) the preparedness of Ministry to manage the tourists who visit Siachen Glacier; and